

HIGH COURT OF DELHI: NEW DELHI

No. 2092 /G-4/Genl./DHC

Dated 9/9/16

NOTIFICATION

It is notified for information of all concerned that Delhi High Court and the District Courts of Delhi shall observe Tuesday, the 13th September 2016, as holiday on account of **Id-ul-Zuha(Baqried)**.

In lieu of Tuesday, the 13th September 2016, Saturday, the 17th December, 2016 has been declared as Court working day for Delhi High Court and Second Saturday, the 8th October, 2016 has been declared as Court working day for the District Courts of Delhi.

The cases fixed for Tuesday, the 13th September 2016 in Delhi High Court shall be taken up on Wednesday, 14th September 2016, in addition to the cases already fixed for the said date, and the cases fixed before the District Courts of Delhi on Tuesday, the 13th September 2016 shall be taken up on Saturday, the 8th October 2016. However, the cases wherein orders/judgments are reserved/fixed for Tuesday, 13th September 2016 in the District Courts of Delhi shall be taken up on Wednesday, 14th September 2016.

BY ORDER OF THE COURT

Sd/-
(VINOD GOEL)
REGISTRAR GENERAL

Endst. No. 2093 - 3043 /G-4/Genl./DHC

Dated 9/9/16

Copy forwarded for information and necessary action to:-

1. The Secretary, Govt. of India, Ministry of Home Affairs, R. No. 113, Gate No. 4, North Block, New Delhi.
2. The Secretary, Ministry of Law, Justice & Co. Affairs, Govt. of India, Jaisalmer House, New Delhi.
3. The Principal Secretary (Law, Justice & LA), Delhi Secretariat, IP Estate, New Delhi.
4. The Secretary General, Supreme Court of India, Tilak Marg, New Delhi.
5. The Registrars General, All High Courts of India.
6. The District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
7. The District & Sessions Judge (East), Karkardooma Courts, Delhi.
8. The District & Sessions Judge (New Delhi), Patiala House Courts, New Delhi.
9. The District & Sessions Judge (South West), Dwarka Courts, New Delhi.
10. The District & Sessions Judge (West), Tis Hazari Courts, Delhi.
11. The District & Sessions Judge (North West), Rohini, Delhi.
12. The District & Sessions Judge (South), Saket Courts, Delhi.
13. The District & Sessions Judge (North East), Karkardooma Courts, Delhi.
14. The District & Sessions Judge (South East), Saket, New Delhi.
15. The District & Sessions Judge (Shahdara), Karkardooma Courts, Delhi.
16. The District & Sessions Judge (North), Rohini Courts, New Delhi.
17. The Principal Judge (Family Courts), Dwarka Courts, New Delhi.
18. The Director (Delhi Judicial Academy), Dwarka Courts, New Delhi.
19. The Hony. Secretary, Supreme Court Bar Association, New Delhi.
20. The Hony. Secretary, Delhi High Court Bar Association, New Delhi.
21. The Hony. Secretary, Delhi Bar Association, Tis Hazari, Delhi.
22. The Hony. Secretary, Shahdara Bar Association, Karkardooma, Delhi.
23. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
24. The Hony. Secretary, Rohini Bar Association, Rohini Courts Complex, Delhi.
25. The Hony. Secretary, Dwarka Bar Association, Sec-10, Dwarka, New Delhi.
26. The Hony. Secretary, Saket Bar Association, Saket Court Complex, ND
27. The Secretary, Bar Council of India, 21, Rouse Avenue Institutional Area, New Delhi.
28. The Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi.
29. The Member Secretary, Delhi State Legal Services Authority, Patiala House, ND.
30. The Secretary, Delhi High Court Legal Services Committee, 35-37, L.C. Block, Delhi High Court, New Delhi.
31. The Organizing Secretary, Delhi High Court Mediation Center, Delhi High Court, New Delhi.

32. The Superintendent, Central Jail, Tihar, New Delhi.
33. The Director, Doordarshan, Mandi House, New Delhi for announcement in News Bulletin.
34. The Director, All India Radio, New Delhi for announcement in News Bulletin.
35. The Chief Editor, UNI, 9, Rafi Marg, New Delhi.
36. The Chief Editor, PTI, PTI Building, 4, Parliament Street, New Delhi.
37. The Chief Editor, The Hindustan Times, 20, K. G. Marg, New Delhi.
38. The Chief Editor, Nav Bharat Times, 9-10, Bahadur Shah Zafar Marg, New Delhi.
39. Registrar-cum-Secretary to Hon'ble the Chief Justice and PSs to all Hon'ble Judges, Delhi High Court, New Delhi.
40. AR-cum-P.A to Registrar General and PAs to all Registrars, Delhi High Court, New Delhi.
41. Registrar (Computers), Delhi High Court, New Delhi for uploading the notification on the website and intranet of this Court.
42. The Coordinator, Delhi International Arbitration Center, Delhi High Court, New Delhi.
43. Joint Registrar (Listing), Delhi High Court, New Delhi.
44. All Joint Registrars, Deputy Registrars and Assistant Registrars, Delhi High Court, New Delhi.
45. All AOs (J), Court Masters, Private Secretaries, Delhi High Court, New Delhi.
46. A.C.P. (Security), Delhi High Court, New Delhi.
47. A.E. (Elect), PWD, Delhi High Court, New Delhi.
48. A.E. (Civil), PWD, Delhi High Court, New Delhi.
49. CMO In-charge, Delhi High Court Medical and Health Center, New Delhi.
50. The Officer In-charge, NIC, Delhi High Court, New Delhi.
51. Notice Board.


(RAJESH KUMAR) 9/9/16
ADMN. OFFICER (JUDL.)(GENL)